

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1565
ANSWERED ON:30.11.2011
UID AND NATIONAL POPULATION REGISTER
Jakhar Shri Badri Ram ;Meghwal Shri Arjun Ram

Will the Minister of PLANNING be pleased to state:

- (a) whether there is any difference of opinion in the Government about the Unique Identification Number (UID) and the National Population Register;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of the efforts being made by the Government to sort out the difference of opinion?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) & (b): The Registrar General of India (RGI) is creating a National Population Register (NPR) of persons usually residing in India under the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003 read with the Citizenship Act, 1955. UIDAI, on the other hand is issuing Unique Identification numbers (called Aadhaar numbers) to all residents as a developmental initiative. UIDAI is enrolling residents through the multiple registrar model. Registrar General of India (RGI) is one of its Registrars. However, at present the enrolments through the multiple Registrar model of UIDAI are restricted to 20 crore or up to March 2012. Whether biometric enrolments will be continue to be done through the multiple Registrar model or only through the RGI or any other model are the issues under consideration of Government as certain inter- ministerial issues have been raised.

(c): The matter is under the consideration of the Government.